## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 20.10.2021 (WEDNESDAY)

## COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2221 of 2021 in Comp. App. (AT) (Ins) No. 806 of 2021	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr.	Tine Abraham	
2.	I.A. No. 2236 of 2021 in Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda-R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7
3.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4

#### For Admission (Fresh Cases)

- 01 1141111	of rumssion (1 resir cuses)						
4.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi				
5.	Comp. App. (AT) (Ins) No. 833 of 2021	SM Milkose Ltd. & Anr. Vs. M/S Onyx Components and Systems Pvt. Ltd.	Manish Kaushik				
6.	Competition App. (AT) No. 13 of 2021	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain				

#### **For Admission (After Notice)**

7.	Comp. App. (AT)	Unigold System	Rohit Sharma	Philomon Kani
	(Ins) No. 325 of	Vs.		Rajdipa Behura
	2021	Fortune Spirit Ltd.		
		_		

8.	I.A. No. 1962 of 2021 in Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater With	Mayank Jain	Akash Agarwal
9.	I.A. No. 1964 of 2021 in Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal

### For Directions - to Settle Date

For Directions - to Settle Date						
10.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap		
11.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit S. Soni-RP Yogesh Gupta-RA		
12.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3		
13.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1		
14.	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	Kumar Aditya Varun Gupta		
15.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2		
16.	Comp. App. (AT) (Ins) No. 651 of 2021	R Harish Raghavji Patel Vs. Steel Investments Pvt Ltd & Anr.	Nitin Mishra	Ambrin Khan-R1		

17.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2
18.	Comp. App. (AT) No. 60 of 2021	Bharat Goenka & Anr. Vs. Satyam Creation Pvt. Ltd. & Ors.	Suman Khaitan	Abhimanyu Mahajan-R1 Anuj Singh Subhro Sanyal-R2-4 Anajn Kumar Roy

## Copy to: -

By order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: <a href="https://www.nclat.nic.in">www.nclat.nic.in</a>
 Registrar